

(a) whether final decision has since been taken to take over Cooper Allen and Company of Kanpur by the Defence Ministry;

(b) if not, the reasons for this abnormal delay;

(c) whether there are any difficulties; and

(d) if so, what are those and the steps taken to overcome those difficulties?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) No, Sir.

(b) to (d). There are several aspects concerning other Ministries which are relevant to a decision by the Defence Ministry on the subject. The matter is under consideration in consultation with these Ministries.

12.02 hrs.

PAPERS LAID ON THE TABLE

GOVERNMENT REVIEW AND AUDIT REPORT OF INDIAN RARE EARTHS LIMITED

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies' Act, 1956 :—

(1) Review by the Government on working of the Indian Rare Earths Limited, Bombay, for the year 1967-68.

(2) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1967-68, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See NO. LT-2064/68].

PRESS COUNCIL (AMENDMENT) RULES AND STATEMENT SHOWING DECISIONS OF RECOMMENDATIONS OF COMMITTEE ON BROADCASTING AND INFORMATION MEDIA

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : I beg to lay on the Table :—
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(1) A copy of the Press Council (Amendment) Rules, 1968, published in Notification No. G.S.R. 1604 in Gazette of India dated the 7th September, 1968, under sub-section (3) of section 22 of the Press Council Act, 1965.

(2) A copy of the Third statement showing decisions taken on three more recommendations of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels.

[Placed in Library. See NO. LT-2065/68]

STATEMENT ON FLOOD SITUATION

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a statement on the flood situation in the country. [Placed in Library. See NO. LT-2066/68].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-EIGHTH REPORT

SHRI KHADILKAR : I beg to present the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions.

12.04 hrs.

MOTION OF NO CONFIDENCE IN THE COUNCIL OF MINISTERS—contd.

MR. SPEAKER : As I said, the Prime Minister will speak and then Shri Gupta will reply. After that we will have a voting on this no confidence motion. Now I think we should be able to finish it before lunch time.

SHRI SEZHIYAN (Kumbakonam) : That depends upon the Prime Minister's reply.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) rose— (अवधन)